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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

COMPANY APPLICATION NO. :

PETITION NUMBER : TCP/62/2016

NAME OF THE PETITIONER(S) : N. Nirmala & 3 others

NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others

UNDER SECTION : 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|--|-----------------------------|--------------------|
| 1. | 12. VIDHYA SHANKAR DDV for R.1. S952211925 | | 12. Vidhya Shankar |
| 2. | ROHAN RAJASEKARAN Ja. Rajagopal & Raghunath Advocates +91 7358315582 | Counsel for Petition 1-4 | RohR |

ORDER

Shri Rajagopal and Raghunath Ms N Priyadarshini, representing counsel for petitioners present. Shri Vidhya Shankar, counsel for R1 present. Counsel for petitioners stated that an appeal against the orders of Sub-Registrar/North Stamps & Registration/Chennai is pending. He further stated that he will move a representation for early disposal of the said appeal and report before the Tribunal. Time extended at request. Put up on 13.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)